HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR (Chief Justice's Secretariat)

ORDFR

No. 181

Dated: 18-05-2017

In the interest of administration and based on mutual representations, following transfers and postings of the ministerial Staff in Subordinate Courts of Jammu Province are made:

- Shri Parshotam Sharma, Sr. Assistant, Addl. Special Mobile Magistrate (Munsiff) Court, Samba and Shri Gurmesh Chander, Sr. Assistant/Civil Clerk, City Judge Court, Jammu are directed to swap their place of postings.
- Shri Sanjeev Kumar, Sr. Assistant, Sub Judge Court, Doda and Shri Anchal Rakwal, Sr. Assistant, Additional Special Mobile Magistrate Court, Kishtwar are directed to swap their place of postings.
- Ms. Prem Lata, Nazir/Sr. Asstt. Sub Judge (Spl. Mobile Magistrate), Court, 3. Udhampur and Shri Vivek Sharma, Nazir/Sr. Asstt. Additional District Court (Bank cases), Jammu are directed to swap their place of postings.
- Ms. Nida Tabassum, Junior Assistant/Civil Clerk, CJM Court, Kishtwar and Shri Yasir Butt, Junior Assistant/Civil Clerk, Sub Judge Court, Batote are directed to swap their place of postings.

Note: All the Presiding Officers shall ensure that transferees are relieved within 10 days from the date of issuance of the Order.

By order.

Principal Secretary to Hon'ble the Chief Justice

No. 1361-77 /PSY-189

Dated: 18-05-2017

Copy to:-

1) Registrar General, High Court of J&K, Srinagar.

2) Registrar Vigilance, High Court of J&K, Srinagar.

..... for information.

- Principal District & Sessions Judge, Jammu/ Samba/ Bhaderwah/Kishtwar Udhampur/Ramban for information and necessary action.
- 9) Additional District Judge (Bank cases), Jammu.

10-12) Sub Judge/CJM, Doda/Kishtwar/Batote.

13) Special Mobile Magistrate (Sub Judge), Udhampur.

City Judge, Jammu

15-16) Additional Special Mobile Magistrate (Munsiff), Samba/Kishtwar.

...... for information and necessary action. Incharge NIC for uploading in High Court Website.